NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP(CAA) No.417/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December 2017, 10.30 A.M

Name of the Company		Jupiter Wagons Ltd. And Jupiter Alloys & Steel India Ltd		
Under Section		230-232		
No. Representa		nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of	Signature with date
t		Kurnase Khaitan. Mpany Secretary	(JRN morrig (JRN morrig Nemper (II)	Der Craitale 05/12/20
2,	CS Stadling Con	Dhandlaisa upany Secretary		Siedli-
		linghania upany Socretary	Slur 2	3/2/17
	omable Ghi Inocali TIAINLA Dy Director	0/0 Min	RD (ER) nely of Corporali will	5.12.17
	sonam Agarus Sachsing Comp	al senetary		Stymel 5/12/2017

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director, from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government are present.

Heard. Reserved for order.

(Jinan K.R.)

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)